

**DAILY BOARD (COURT ROOM NO. 33)
DATED 02.07.2020.**

HHJ SMT. SANJASHREE GHARAT (COURT ROOM NO. 33)				
Sr. No.	POCSO Spl. Case. No.	Name of Parties	Stage	Next Date
1.	POCSO 288/15	The State (Versova Police Stn.) Vs. Nageshwar Posiya Rao	Arguments	
2.	POCSO 317/18	The State (Nirmal Nagar Police Stn.) Vs. Amin @ Aftab Mehboob Hashmi	Defence Evidence	
3.	POCSO 89/2016	The State (Trombay Police Stn.) Vs. Abdul Ajeej Main Badshah Shaikh @ Aju	Evidence P.H.	
4.	POCSO 82/2017	The State (Kurla Police Stn.) Vs. Jaiprakash Manthuram Yadav	Evidence P.H.	
5.	BA in POCSO 46/2018	The State (Santacruz Police Stn.) Vs. Anvar Ashik Ali Idrisi	Evidence P.H.	
6.	POCSO 77/19	The State (Wadala Police Stn.) Vs. Abdul Anwar Shaikh	Compliance	
7.	POCSO 334/19	The State (Shivaji Nagar Police Stn.) Vs. Mohammad Usman Zakariya Valiyaveetil @ Yusuf Khan and Ors. 02	Compliance	
8.	POCSO 347/19	The State (Vinoba Bhave Nagar Police Stn.) Vs. Shahnaz Farukh Khan	Compliance	
9.	POCSO 350/19	The State (Wadala Police Stn.) Vs. Kismatlal @ Dilipkmar Satynarayan Rajput	Compliance	
10.	POCSO MA 588-20	The State (Bhandup Police Stn.) Vs. Rizwan @ Saibaj Ahmed Ameer Hussain Sayyed	Hearing	

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